

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1.	Sh. Monit Rana E.C.: 86059395	JJA in Admn.Branch, North-West, Rohini Courts, Delhi (temporarily deputed)	Ahlmad in the Court of Sh. Sh. Navdeep Gupta, Ld. MM-06, North-West, Rohini, Delhi
2.	Sh. Ravi Shankar Dubey E.C.: 21969615	Ahlmad in the Court of Sh. Sh. Navdeep Gupta, Ld. MM-06, North-West, Rohini, Delhi	JA in Office Pool, Administration Branch-II (HQs), THC, Delhi.
3.	Ms. Dhriti Malhotra E.C.: 86341231	JA in Office Pool, Administration Branch-II (HQs), THC, Delhi.	Reader in the Court of Sh. Vikrant Vaid, Ld. ASJ/Spl. Judge, Electricity Court-02, Central, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
(Girish Kathpalia) 09/06/22.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

47669-689
No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 09/06/2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, North-West, Delhi
2. Ld. Officers concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.

Balbir Singh
(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi